

Fourteenth Lok Sabha

Session : 8

Date : 23-08-2006

Participants : [Ananth Kumar Shri](#), [Dasmunsi Shri Priya Ranjan](#), [Gowda Dr. \(Smt.\) Tejasvini](#), [Joshi Shri Prahlad](#), [Siddeswara Shri G.M.](#), [Chanabasappa Shri Angadi Suresh](#), [Channappa Shri Kunnur Manjunath](#), [Dasmunsi Shri Priya Ranjan](#)

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Title : Need to give a financial package to Karnataka due to unprecedented flood and drought situation in the State.

MR. SPEAKER: Hon. Members, I have got several notices -- some of them beyond time -- relating to situation of flood or matters connected therewith. I will give everybody a chance. But my earnest appeal is that, please do not go on saying: "Sir", "Sir" because उससे कोई लाभ नहीं होता है। मैं एक-एक करके सबको मौका दूंगा। I will call all of you, although some hon. Members have not given notices in time. They have not taken the trouble of giving the notices in time. Even then I will call them because this subject relates to common citizens of the country who are suffering. Please cooperate.

SHRI ANANTH KUMAR (BANGALORE SOUTH): Sir, with a heavy heart and with great anguish I am raising this issue for the second time in this House. The State of Karnataka has been ravaged by both floods and drought. We have lost 120 lives. More than 170 *tehsils* have been ravaged by both floods and drought. Twenty-three districts and 589 villages have been affected. Nearly one lakh sixty-seven thousand hectares of crops have been washed away. Due to drought, the sown area of 6.67 lakh hectares have been totally destroyed. There is no water in 3,387 minor irrigation tanks. But our basic question is that our Chief Minister and Deputy Chief Minister came to Delhi and met the hon. Prime Minister, the hon. Minister of Home Affairs and the hon. Minister of Agriculture and submitted an interim memorandum for relief to the tune Rs. 1,406 crore. But till date not a single paisa has been released for the suffering millions of people of Karnataka State.

Sir, I would like to draw the attention of the hon. Minister of Parliamentary Affairs because I thought the hon. Minister of Home Affairs would be here. The State of Maharashtra has been given an interim relief of Rs. 450 crore. The State of Andhra Pradesh has been given Rs. 400 crore. The State of Gujarat has been given Rs. 400 crore and the State of Madhya Pradesh has been given Rs. 200 crore. If they are affected by floods and drought, then they should be given. ... (*Interruptions*) We are not upset about it. But why is there a step-motherly treatment towards the State of Karnataka when we have already submitted a memorandum?

Sir, recently our Chief Minister and Deputy Chief Minister have submitted a memorandum to the hon. Rashtrapatiiji also complaining about the step-motherly treatment of the Government of India towards the suffering millions of people of Karnataka.

Therefore, I urge, through you, Sir that the Central Government should immediately forthwith release an interim relief to the Government of Karnataka to mitigate the problems of Karnataka State. I want to have a response from the Government of India because this is unfair. When Maharashtra has been given, Andhra Pradesh has been given, Madhya Pradesh and Gujarat

have been given, I do not understand why Karnataka has not been given anything. Actually, the flood situation is from July onwards and it is a peculiar situation. In each district and tehsil especially because of river Krishna and water let down by Koyna river, all the major districts of Karnataka like Chikkodi, Belgaum, Gulbarga etc. have been flooded. ... (*Interruptions*)

Sir, I want a response from the Union Government and we demand a response. They have mentioned it again and again. ... (*Interruptions*)

MR. SPEAKER: All those hon. Members who wish to associate may please send their names. They would be recorded.

... (*Interruptions*)

SHRI ANANTH KUMAR : Sir, they would like to be associated. We want a response from the Government. ... (*Interruptions*)

MR. SPEAKER: Shri Ananath Kumar, as a Minister, you know what is done.

... (*Interruptions*)

SHRI ANANTH KUMAR : Sir, I came to you and you have been kind enough to tell me that there will be hon. Minister of Home Affairs in the House to answer. ... (*Interruptions*)

MR. SPEAKER: Probably, there was some lack of communication. I am requesting the hon. Minister to bring it to the notice of the Minister of Home Affairs.

... (*Interruptions*)

THE MINISTER OF PARLIAMENTARY AFFAIRS AND MINISTER OF INFORMATION AND BROADCASTING (SHRI PRIYA RANJAN DASMUNSI): Sir, I will convey it to the Minister of Home Affairs. But I would like to make a very humble submission through you to the hon. Member, Shri Ananth Kumar, that this Government headed by Dr. Manmohan Singh has no ill- will towards any State. There is no question of any discrimination. If we are sincere to Maharashtra, Gujarat, Andhra Pradesh and Madhya Pradesh, we are not insincere to Karnataka. It is always done, Shri Ananth Kumar knows, based on certain assessment by a Committee and when that assessment comes, evaluation and valuation can be done. We have no attitude of discrimination towards Karnataka. I will bring this to the notice of the hon. Prime Minister and the hon. Minister of Home Affairs. ... (*Interruptions*)

MR. SPEAKER: He is replying and you are disturbing. Shri Hemlal Murmu.

... (*Interruptions*)

MR. SPEAKER: Shri Ananth Kumar, you have made your point.

Shri Hemlal Murmu.

... (*Interruptions*)

SHRI ANANTH KUMAR : But for Karnataka some amount may kindly be released immediately. A step-motherly treatment is being meted out to Karnataka. ... (*Interruptions*)

MR. SPEAKER: The hon. Minister has said that he would bring it to the notice of the Home Minister.

... (*Interruptions*)

MR. SPEAKER: You have raised this issue very ably and forcefully. I am saying that when questions of peoples' miseries are there, I am sure, everybody has to act accordingly.

... (*Interruptions*)

SHRI ANANTH KUMAR : Gujarat has been given, but we have not been given single paisa. ... (*Interruptions*)

MR. SPEAKER: Shrimati Tejaswini See Ramesh, Shri Pralhad Joshi, Shri G.M. Siddeswara, Shri Suresh Angadi and Shri Manjunath Kunnur will be associated with this matter.

SHRI ANANTH KUMAR : Why is the Government of India so callous towards the sufferings of the people of Karnataka?... (*Interruptions*)

MR. SPEAKER: Who will answer immediately? It cannot be answered now. But, I am sure, they have realised the intensity of your feelings. Shri Hemlal Murmu to speak now.

... (*Interruptions*)

MR. SPEAKER: I am making the observation from the Chair. I am sure, the Government will take appropriate steps in the matter. I want to communicate that.

... (*Interruptions*)

MR. SPEAKER: I want to know from the hon. Members one thing. Do you follow any procedure, any law, any system? I have called you.

... (*Interruptions*)

SHRI S. BANGARAPPA (SHIMOGA): I have followed the procedure.... (*Interruptions*)

MR. SPEAKER: You have not even bothered to give a notice. You have not got the time. You are so busy that you have no time to give a notice even. हम क्या कर सकते हैं? You want to disturb the House now.

SHRI ANANTH KUMAR : Why is there no type of relief for Karnataka?... (*Interruptions*)

अध्यक्ष महोदय : आप अपने को सम्बद्ध कीजिए।

...(व्यवधान)

MR. SPEAKER: Then, I will have to adjourn the House.

... (*Interruptions*)

अध्यक्ष महोदय : श्री अनंत कुमार जी, यह सही नहीं है।

...(व्यवधान)

SHRI PRIYA RANJAN DASMUNSI : I have already conveyed it to the House. ... (*Interruptions*)

MR. SPEAKER: Please listen to him.

SHRI PRIYA RANJAN DASMUNSI: I have already conveyed that we are not insincere towards any State.... (*Interruptions*)

MR. SPEAKER: It is very unfortunate. Not one word of any hon. Member, who has not been called, will be noted.

(*Interruptions*)*

SHRI PRIYA RANJAN DASMUNSI: I have already conveyed that our Government headed by Dr. Manmohan Singh is not insincere to any State in any crisis. ... (*Interruptions*) Let him shout. I will not respond.... (*Interruptions*)

MR. SPEAKER: Shri Hemlal Murmu to speak now.

... (*Interruptions*)

श्री हेमलाल मुर्मू (राजमहल) : अध्यक्ष महोदय, मैं झारखंड राज्य में बाढ़ और सूखाढ़ के बारे में कहना चाहता हूं। मैं आपके माध्यम से सरकार का ध्यान आकर्षित करना चाहता हूं कि पूरे राज्य में बाढ़ का प्रकोप हुआ है।... (व्यवधान)

MR. SPEAKER: Only Shri Hemlal Murmu's statement goes on record.

(*Interruptions*) *

*Not Recorded.

12.52 hrs.

(At this stage, Shri Suresh Angadi and some other hon. Members came and stood on the floor near the Table.)

MR. SPEAKER: I have called you first. I have made an observation from the Chair. I have requested him to communicate it to the hon. Minister for Home Affairs. I have also requested him. I am sure, the Government will take this matter seriously.